N O T I C E

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that in addition to the notice dated 14th May 2026 issued as per the directions of the **Single Bench** (Original Side/Appellate Side) presided over by **the Hon'ble Shri Justice Gautam A. Ankhad,** praecipes for circulation can also be e-mailed on vacation26bhc@gmail.com for Appellate Side (Civil and Criminal) and Original Side matters.

By Order

Sd/-
(P. P. Jadhav)
I/c Registrar (Judicial-II)
High Court (A.S.), Bombay

Date: 18th May 2026